

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 984

Dated: 29.10.2018.

In the interest of administration and consequent upon promotions of Civil Judges(Junior Division)/Munsiffs as Civil Judges (Senior Division)/Sub Judges, the following transfers and postings of the Judicial Officers are hereby effected:-

District Judges.

1. Mr. Puneet Gupta, Registrar Vigilance, J&K High Court, is transferred and posted as Member J&K Spl. Tribunal, Jammu on deputation basis vice Mr.Mohd. Ali Khan.
2. The services of Mr. M.A.Chowdhary, Principal District & Sessions Judge, Srinagar, are placed at the disposal of Hon'ble the Chief Justice for his further adjustment.
3. The services of Mr. R.K.Wattal, Principal District & Sessions Judge, Samba are placed at the disposal of Hon'ble the Chief Justice for his further adjustment in the Registry.
4. Mr. Kikar Singh Parihar, Principal District & Sessions Judge, Udampur, is transferred and posted as Principal District & Sessions Judge, Ramban vice Mr. Inder Singh.
5. The services of Mr. Aijaz Ahmad Mir, Principal District & Sessions Judge, Pulwama, are placed at the disposal of Hon'ble the Chief Justice for his further adjustment in the Registry.
6. Mr. Abdul Rashid Malik, Director J&K State Judicial Academy, is transferred and posted as Principal District & Sessions Judge, Srinagar vice Sh. M.A.Chowdhary.

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7. Mr. Inder Singh, Principal District & Sessions Judge, Ramban, is transferred and posted as Principal District & Sessions Judge, Kupwara vice Mr. Mohd. Ibrahim Wani.
8. The services of Ms. Bala Jyoti, Addl. District Judge (Bank Cases), Jammu, are placed at the disposal of Hon'ble the Chief Justice for her further adjustment in the Registry.
9. Mr. Shujat Ali Khan, Principal District & Sessions Judge, Ganderbal is transferred and posted as Principal District & Sessions Judge, Pulwama vice Sh. Aijaz Ahmad Mir.
10. Mr. Mohd. Yousuf Wani, Registrar Judicial, High Court Wing, Srinagar, is transferred and posted as Principal District & Sessions Judge, Ganderbal vice Sh. Shujat Ali Khan.
11. Mr. Sanjay Parihar, District Judge, awaiting orders of posting, is transferred and posted as Principal District & Sessions Judge, Udhampur vice Sh. Kikar Singh Parihar.
12. Mr. Mohd. Ali Khan, Member J&K Special Tribunal, Jammu, is transferred and posted as P.O.J&K Labour Court and Industrial Tribunal, vice Ms. Nighat Sultana.
13. Mr. Pawan Dev Kotwal, 2nd Additional District & Sessions Judge, Jammu, is transferred and posted as Principal District & Sessions Judge, Baderwah vice Mr. Mohinder Kumar Sharma.
14. Ms. Nighat Sultana, P.O.J&K Labour Court and Industrial Tribunal, is repatriated and posted as Addl. District Judge (Bank Cases) Jammu vice Ms. Bala Jyoti.
15. Mr. Yash Paul Bourney, Member Secretary, State Legal Services Authority, is repatriated and posted as Spl. Judge Anticorruption, Jammu vice Ms. Sonia Gupta.
16. Mr. Mohan Singh Parihar, Ist Additional District & Sessions Judge, Jammu, is transferred and posted as Spl. Judge Anticorruption (CBI Cases) Srinagar, vice Sh. Yash Pal Kotwal.

17. Mr. Mohammad Ibrahim Wani, Principal District & Sessions Judge, Kupwara is transferred and posted as Principal District & Sessions Judge, Budgam vice Sh. Rajiv Gupta.
18. Mr. Mohinder Kumar Sharma, Principal District & Sessions Judge, Bhaderwah is transferred and posted as Principal District & Sessions Judge, Samba vice Sh. R.K.Wattal.
19. Mr. Yash Pal Kotwal, Spl. Judge Anticorruption (CBI Cases) Srinagar, is transferred and posted as Ist Additional District & Sessions Judge, Jammu vice Mr. Mohan Singh Parihar.
20. Ms. Jeema Bashir, Ist Additional District & Sessions Judge, Baramulla, is transferred and posted as Additional District & Sessions Judge, Sopore vice Ms. Shazia Tabasum.
21. Ms. Shazia Tabasum, Additional District & Sessions Judge, Sopore, is transferred and posted as Additional District & Sessions Judge, Pulwama vice Mr. Ritesh Kumar Dubey.
22. The services of Ms. Sonia Gupta, Spl. Judge Anticorruption, Jammu, are placed at the disposal of Hon'ble the Chief Justice for her further adjustment in the Registry.
23. Mr. Rajinder Sapru, Additional District & Sessions Judge, Rajouri, is transferred and posted as Ist Additional District & Sessions Judge, Srinagar vice Mr. Naseer Ahmad Dar.
24. Mr. Naseer Ahmad Dar, Ist Additional District & Sessions Judge, Srinagar, is transferred and posted as Ist Additional District & Sessions Judge, Baramulla vice Ms. Jeema Bashir.

25. Mr. Soba Ram Gandhi, Principal District & Sessions Judge, Reasi, is transferred and posted as 4th Additional District & Sessions Judge, Srinagar vice Mr. Kamlesh Pandita.
26. Ms. Kalpana Revo, Additional District Judge, (Bank Cases), Srinagar, is transferred and posted as Additional District Judge, (Matrimonial Cases) Jammu vice Mr. Ranbir Singh Jasrotia.
27. Mr. V.S.Bhou, Registrar Judicial, High Court Wing, Jammu, is transferred and posted as 2nd Additional District & Sessions Judge, Jammu vice Sh. Pawan Dev Kotwal.
28. Mr. Khalil Ahmad Chowdhary, President, Divisional Consumer Protection Forum, Jammu is transferred and posted as Addl. District & Sessions Judge, Anantnag vice Ms. Masarat Shaheen.
29. The services of Mr. Rajiv Gupta, Principal District & Sessions Judge, Budgam, are placed at the disposal of Hon'ble the Chief Justice for his further adjustment in the Registry.
30. Mr. Sunit Gupta, Principal District & Sessions Judge, Leh, is transferred and posted on deputation basis as President Divisional Consumer Protection Forum, Jammu vice Sh. Khalil Ahmad Chowdhary.
31. The services of Ms. Masarat Shaheen, Additional District & Sessions Judge, Anantnag, are placed at the disposal of Hon'ble the Chief Justice for her further adjustment in the Registry.
32. Mr. Ritesh Kumar Dubey, Additional District & Sessions Judge, Pulwama, is transferred and posted as Additional District & Sessions Judge, Rajouri vice Mr. Rajinder Sapru.

33. Mr. Kamlesh Pandita, 4th Additional District & Sessions Judge, Srinagar, is transferred and posted as Principal District & Sessions Judge, Reasi vice Mr. Soba Ram Gandhi.
34. Mr. Ranbir Singh Jasrotia, Additional District Judge, (Matrimonial Cases) Jammu, is transferred and posted as Principal District & Sessions Judge, Leh vice Mr. Sunit Gupta.

Sub Judges/Civil Judges (Senior Division)

35. Ms. Kusum Lata Pandita, Sub Judge, Jammu is transferred and posted as Chief Judicial Magistrate, Kathua vice Mr. Amarjit Singh Langeh.
36. Mr. Deepak Sethi, Chief Judicial Magistrate, Samba is transferred and posted as Chief Judicial Magistrate, Anantnag vice Mr. Mohd. Amin Mir.
37. Mr. Sunil Sangra, Sub Judge/Spl. Mobile Magistrate, Kathua is transferred and posted as Chief Judicial Magistrate, Handwara vice Mr. Mohd. Ashraf Bhat.
38. Mr. Javed Ahmad Geelani, Chief Judicial Magistrate, Budgam is transferred and posted as Sub Judge, Vailoo vice Mr. Pawan Sharma.
39. Mr. Mohd. Amin Mir, Chief Judicial Magistrate, Anantnag is transferred and posted as Chief Judicial Magistrate, Budgam vice Mr. Javed Ahmad Geelani.
40. Mr. Ajay Kumar Gupta, Joint Registrar (Judicial/Protocol), High Court Wing, Jammu is transferred and posted as Chief Judicial Magistrate, Samba vice Mr. Deepak Sethi.
41. Mr. Sudhir Kumar, Sub Judge/Electricity Magistrate, Jammu is transferred and posted as Chief Judicial Magistrate, Leh vice Mr. Dinesh Gupta.

42. Mr. Surjit Singh Bali, Chief Judicial Magistrate, Shopian is transferred and posted as Sub Judge/Spl. Mobile Magistrate, Jammu vice Mr. Som Lal.
43. Mr. Naushad Ahmad Khan, Sub Judge/Spl. Mobile Magistrate, Rajouri is transferred and posted at Jammu headquarter for his appointment as Secretary District Legal Services Authority, Jammu against the newly created post.
44. Mr. Som Lal, Sub Judge/Spl. Mobile Magistrate, Jammu is transferred and posted as Sub Judge/Spl. Mobile Magistrate, Poonch vice Mr. Adnan Syed.
45. Mr. Mohd. Ashraf Bhat, Chief Judicial Magistrate, Handwara is transferred and posted as Sub Judge (Electricity Magistrate) Bijbehara vice Ms. Umi Kulsum.
46. Mr. Pardeep Kumar Sandhu, Sub Judge, Leave Reserve Post, High Court Jammu wing is transferred and posted as Sub Judge(Electricity Magistrate), Batote vice Mr. Arvind Sharma.
47. Mr. Amarjit Singh Langeh, Chief Judicial Magistrate, Kathua is transferred and posted as Sub Judge (Electricity Magistrate) Pattan vice Mr. Sushil Singh.
48. Ms. Sandeep Kour, Sub Judge/Spl. Mobile Magistrate, Udhampur is transferred for her appointment as Secretary District Legal Services Authority, Udhampur against the newly created post.
49. The services of Mr. Arvind Sharma, Sub Judge, Batote are placed at the disposal of Hon'ble the Chief Justice for his adjustment in the Registry.
50. Mr. Amit Sharma, Spl. Mobile Magistrate (Traffic) Jammu is transferred and posted as Sub Judge/Spl. Mobile Magistrate, Kathua vice Mr. Sunil Sangra.

51. Mr. Khursheed-ul-Islam, Sub Judge/Spl. Mobile Magistrate, Baramulla is transferred and posted at Pulwama headquarter for his appointment as Secretary District Legal Services Authority, Pulwama against the newly created post.
52. Ms Anjum Ara, Sub Judge, Ram Nagar is transferred and posted at Reasi headquarter for her appointment as Secretary District Legal Services Authority, Reasi against the newly created post.
53. Ms. Arti Mohan, Sub Judge, Leave Reserve Post, High Court Jammu wing is transferred and posted at Kathua headquarter for her appointment as Secretary District Legal Services Authority, Kathua against the newly created post.
54. Mr. Vinod Kumar, Sub Judge, Leave Reserve Post, High Court Jammu wing is transferred and posted as Sub Judge/Spl. Mobile Magistrate, Rajouri vice Mr. Naushad Ahmad Khan.
55. Ms. Umi Kulsum, Sub Judge (Electricity Magistrate) Bijbehara is transferred and posted as Passenger Tax & Electricity Magistrate, Srinagar vice Ms. Sudesh Sharma.
56. Mr. Pawan Sharma, Sub Judge, Vailoo is transferred and posted as Sub Judge, Jammu vice Ms. Kusum Lata Pandita.
57. Mr. Ahsan ullah Parvez Malik, Sub Judge/Spl. Mobile Magistrate, Pulwama is transferred and posted as Sub Judge, Surankote vice Mr. Muzaffar Iqbal Khan.
58. Mr. Muzaffar Iqbal Khan, Sub Judge, Surankote is transferred and posted at Rajouri headquarter for his appointment as Secretary District Legal Services Authority, Rajouri against the newly created post.
59. Ms. Sudesh Sharma, Passenger Tax & Electricity, Srinagar is transferred and posted as Sub Judge/ Electricity Magistrate, Jammu vice Mr. Sudhir Kumar.

60. Ms. Spalzes Angmo, Chief Judicial Magistrate, Kargil is transferred and posted at Leh headquarter for her appointment as Secretary District Legal Services Authority, Leh against the newly created post.
61. Mr. Adnan Syed, Sub Judge/ Spl. Mobile Magistrate, Poonch is transferred and posted at Srinagar headquarter for his appointment as Secretary District Legal Services Authority, Srinagar against the newly created post.
62. Mr. Sushil Singh, Sub Judge (Electricity Magistrate), Pattan is transferred and posted at Bhaderwah headquarter for his appointment as Secretary District Legal Services Authority, Bhaderwah against the newly created post.
63. Mr. Dinesh Gupta, Chief Judicial Magistrate, Leh is transferred and posted as Spl. Mobile Magistrate (Traffic) Jammu vice Mr. Amit Sharma.
64. Mr. Prem Sagar, Sub Judge, Kupwara is transferred and posted at Ramban headquarter for his appointment as Secretary District Legal Services Authority, Ramban against the newly created post.
65. Mr. Mansoor Ahmad Lone, Munsiff Ganderbal, on his ad-hoc promotion as Civil Judge(Senior Division)/Sub Judge, is transferred and posted as Chief Judicial Magistrate, Kargil vice Ms. Spalzes Angmo.
66. Ms. Archana Charak, Munsiff/ Additional Spl. Mobile Magistrate, R.S.Pura , on her ad-hoc promotion as Civil Judge(Senior Division)/Sub Judge, is transferred and posted as Sub Judge, Ram Nagar vice Ms. Anjum Ara.
67. Mr. Abdul Qayoom Mir, Munsiff Kupwara, on his ad-hoc promotion as Civil Judge(Senior Division)/Sub Judge, is transferred and posted as Chief Judicial Magistrate, Shopian vice Mr. Surjit Singh Bali.

68. Mr. Ramesh Lal, Munsiff, Aishmuqam on his ad-hoc promotion as Civil Judge (Senior Division)/Sub Judge, is transferred and posted as Sub Judge/Spl. Mobile Magistrate, Udampur Vice Ms. Sandeep Kour.
69. Mr. Manzoor Ahmad Zargar, Munsiff, Pulwama on his ad-hoc promotion as Civil Judge(Senior Division)/Sub Judge, is transferred and posted as Sub Judge, Kupwara vice Mr. Prem Sagar.
70. Mr. Manzoor Ahmad Khan, Munsiff/ Additional Spl. Mobile Magistrate, Thanamandi, on his ad-hoc promotion as Civil Judge(Senior Division)/Sub Judge, is transferred and posted as Sub Judge/Spl. Mobile Magistrate, Pulwama vice Mr. Ahsan-ullah Parvez Malik.
71. Mr. Parveen Pandoh, Munsiff, Katra on his ad-hoc promotion as Civil Judge(Senior Division)/Sub Judge, is transferred and posted as Sub Judge/Spl. Mobile Magistrate, Baramulla vice Mr. Khursheed -ul-Islam.
72. Mr. Faizan-ul-Haq Iqbal, 2nd Additional Munsiff, Srinagar on his ad-hoc promotion as Civil Judge(Senior Division)/Sub Judge, is transferred and posted at Baramulla headquarter for his appointment as Secretary District Legal Services Authority, Baramulla against the newly created post.
73. Mr. Noor Mohd. Mir, Munsiff, Handwara on his ad-hoc promotion as Civil Judge(Senior Division)/Sub Judge, is transferred and posted at Kupwara headquarter for his appointment as Secretary District Legal Services Authority, Kupwara against the newly created post.
74. Ms. Swati Gupta, Sub Registrar, Jammu on her ad-hoc promotion as Civil Judge(Senior Division)/Sub Judge, is transferred and posted at Samba headquarter for her appointment as Secretary District Legal Services Authority, Samba against the newly created post.

75. Ms.Rafia Hassan, Munsiff, Dooru on her ad-hoc promotion as Civil Judge(Senior Division)/Sub Judge, is transferred and posted at Anantnag headquarter for her appointment as Secretary District Legal Services Authority, Anantnag against the newly created post.

Note: (a) The above transfers shall take effect from 15th of November, 2018, so as to allow time to the transferred Judicial Officers to deliver judgments reserved by them.

(b) Officers sent on deputation shall report to the concerned Registrar Judicial, High Court of J&K, till their deputation order is received from the Government.

(c) The transferred Officers shall handover the charge to the available Judicial Officer or Revenue Officer.

By Order.

(Sanjay Dhar)
Registrar General

No: 43612-30/GS

Dated: 29.10.2018.

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Secretary to Govt. Department of LJ&PA, Civil Secretariat, Jammu.
4. Registrar Vigilance, High Court of J&K, Jammu.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
6. All Principal District & Sessions Judges, _____
7. Concerned Judicial Officers, _____
8. Chief Accounts Officer, High Court of J&K, Jammu.
..... for information and n/a.
9. CPC-eCourts, High Court of J&K, Jammu for uploading the same on the official website of the High Court.
10. Incharge Statistical/Accounts Sections, High Court of J&K Main Wing, Jammu, for information and n/a.
11. Office file.

Registrar General